

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/239/ (IB)/2017  
NAME OF THE PETITIONER(S) : WUHAN RESEARCH INSTITUTE OF POSTS & TELECOM  
NAME OF THE RESPONDENT(S) : HTL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

3-R. Shantashogan	Petitioner Counsel	Shantashogan
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**ORDER**

Counsel for the Petitioner present. As seen from the order dated 06.06.2017, Counsel for the Applicant was directed to make compliance with the provisions of section 9(3)(b) and (c) of IBC, 2016. The same was to be complied with on or before 15.07.2017. Therefore, the petition abates. The same stands **dismissed**.

  
**MEMBER (JUDICIAL)**

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